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disposed of and **C.P.(IB)381(MB)2022** filed under Section 7 is **dismissed** as **withdrawn**.

All the pending IAs/MAs if any, filed in the present petition shall also stand disposed of having become infructuous.

Sd/-  
ANURADHA BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

SJD/-